

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 35
(IB)-1705(PB)/2018

IN THE MATTER OF:

Phoenix ARC Pvt Ltd

.... Petitioner

Vs

Anush Finlease & Construction Pvt Ltd.

.... Respondent

Order under Section 7 of (IBC) CIRP

Order delivered on 03.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the RP : Adv. Ashish Verma, Adv. Salonee Keshwani
For the SRA : Adv. Ishwar Mohapatra
For the Applicant : Adv. Preeti Goel, Adv. Anubhav Goel

ORDER

IA-19/2024 Plan, CA-1997/2019, IA-2001/2020, CA-1511/2019, IA-3154/2021

Mr. Ashish Verma, Ld. Counsel for the RP states that he is being led by Mr. Sunil Fernandes, Ld Sr. Counsel who is held up before the Hon'ble NCLAT and seeks short accommodation. At his request and by consent, list the matter on **08.07.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

03.07.2024
Lalit